

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201 - **CP(IB)/292(AHM)2022**

With

ITEM No.202 - **IA/774(AHM)2023**

Proceedings under Section 7 IBC

IN THE MATTER OF:

Axis Bank Limited

.....Applicant

V/s

Ambition Mica Limited

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Hem Buch, Adv. a.w. Mr. Ishan Joshi, Adv.
and Mr. Dhanesh Desai, Adv.

For the Respondent

: Mr. Sandeep C Bhatt, Adv.

ORDER

CP(IB)/292(AHM)2022 & IA/774(AHM)2023

CIRP is already initiated against the same Corporate Debtor, hence, these matters stands disposed-off.

-sd-

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)